

DR. E.M. SUDARSANA NATCHIAPPAN: Sir, it is a ...

MR. CHAIRMAN: Yes, I know. There is a procedure for doing it. We will do it. We are aware of it. There is a procedure for doing it. ...(*Interruptions*)...

DR. E.M. SUDARSANA NATCHIAPPAN: Sir, since the Minister is here, I would like to say that the situation existing currently in Tsunami-affected Japan is very much relevant to India also. I would like to know whether any precautionary measures are being taken by the Government and whether it has issued any advisories for all the coastal areas. That is the point that I want to raise.

MR. CHAIRMAN: Thank you. Question Hour is over.

WRITTEN ANSWERS TO STARRED QUESTIONS

Aquatic life in running fresh water

†232. MISS ANUSUIYA UIKEY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that the funds have been sanctioned to Government of Madhya Pradesh by the Ministry for implementation of the programmes of aquatic life development in perennial fresh water by the Fish Farmers Development Agency;

(b) if so, the details thereof;

(c) whether the proposal has been approved under the plan;

(d) if so, whether the entire fund has been released to Government of Madhya Pradesh; and

(e) if not, the reasons therefor and by when, the said fund would be released?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (e) A proposal for release of the Centre's share of Rs. 293.49 lakh has been received from the Government of Madhya Pradesh for construction of ponds etc, under the Centrally Sponsored Plan Scheme-"Development of Inland Fisheries & Aquaculture" during 2010-11. A sum of Rs. 110.00 lakh has been released to

†Original notice of the question was received in Hindi.

the State Government till date. The balance amount will be released after receiving the satisfactory progress report and Utilization Certificate in respect of the amount so far released to the State Government under the said scheme.

Direct overnight train from Coimbatore to Bengaluru

*233. SHRI B.S. GNANADESIKAN: Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government has received any representation seeking a direct over-night train from Coimbatore to Bengaluru, besides operation of the new trains announced;
- (b) if so, whether Government will initiate action for direct over-night trains;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (KUMARI MAMATA BANERJEE): (a) to (d) There are presently seven pairs of Mail/Express between Coimbatore and Bangalore. Representations have been received for introduction of an overnight train service from Coimbatore to Bangalore. These were examined but not found feasible for implementation due to operational constraints. There is no proposal to introduce an overnight train from Coimbatore to Bangalore for the present.

Special package to farmers of Vidarbha

*234. SHRI RAJKUMAR DHOOT: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether Government proposes to give another special package to the farmers to Vidarbha in Maharashtra in view of their continuing suicides;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF AGRICULTURE (SHRI SHARAD PAWAR): (a) to (c) A rehabilitation package amounting to Rs. 3873.26 crore to mitigate the distress of farmers in six identified farmer suicide prone districts of Vidarbha region of Maharashtra namely Akola, Wardha, Amravati, Buldana, Wasim and Yavatmal is under implementation. The period for implementation of the non-credit components of the package has been extended up to September 30, 2011. In addition, the